

SUPREME COURT OF INDIA

Retd. Armed Forces Medical Association

Vs.

Union of India

Transfer Petition (civil) 833 of 2002

(G. P. Mathur and R. V. Raveendran JJ.)

10.10.2006

ORDER

With

T.P. (Civil) Nos. 846 to 855/2002, 857 to 862/2002, 863/2002, 865/2002, 869/2002 and TP (Civil) Nos. 170 to 200/2004.

These cases are separated from T.C. (Civil) No.72/2004 and connected cases which have been disposed of today.